About Gulhati Committee's report, he might look into it and just find out the position.

Shri Satya Narayan Sinha: I do not think it has been admitted as a No-Date-Yet-Named motion. If it is there, I will consider it.

Mr. Speaker: It must be found out. Shri Gulzairlal Nanda.

Shri Ansar Harvani (Bisauli): Sir, I want to draw your attention to this matter.....

Mr. Speaker. How can the hon. Member stand up in this manner and draw my attention to a matter which I do not know?

Shri Ansar Harvani: This is about yesterday's proceedings. I want to draw your attention to this.....

Mr. Speaker: He must write to me first and then I will see whether I can allow it.

श्री मोहन स्वरूप (पीलीभीत) : अध्यक्ष महोदय, मैं जरा सी एक बात पूछना चाहता हूं ।

अध्यक्ष महोदय : अब नहीं ।

श्री मोहन स्वरूप : मैं शूगर के ही बारे में पूछना चाहता हूं । आपने एडमिट किया था . . .

अध्यक्ष महोदय : वह पूछा गया था और आपने शायद उस वक्त ध्यान नहीं दिया । Shri Gulzarilal Nanda.

PERSONAL INJURIES (COMPENSATION INSURANCE) BILL*

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Sir, on behalf of Shri Gulzarilal Nanda, I beg to move for leave to introduce a Bill to impose on employers a liability to pay compensation to workmen sustaining personal injuries and to provide for the insurance of employers against such liability.

Mr. Speaker: The question is:

> "That leave be granted to introduce a Bill to impose on employers a liability to pay compensation to workmen sustaining personal injuries and to provide for the insurance of employers against such liability."

The motion was adopted.

Shri C. R. Pattabhi Raman: Sir, I introduce the Bill.

12.19 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS),† 1963-64.

Mr. Speaker: Now we take up Supplementary Demands for Grants for Railways for which one hour has been allotted. Shri Nambiar.

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): Sir, I would like to make some introductory remarks.

Mr. Speaker: All right.

Shri Shahnawaz Khan: Sir, in moving the Supplementary Demands for Grants for 1963-64, it is necessary to explain by way of introduction that they are not for securing additional funds at this stage and are, therefore, not due to defective framing of the original Railway Budget.

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*Published in the Gazette of India Extraordinary, Part II, section 2, dated 23-8-63.

†Moved with the recommendation of the President.